

Help to Freedom Fighters of Angola

*1435. SHRI BHOGENDRA JHA: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Starred Question No. 735 on the 26th March, 1969 and state:

(a) whether Government contemplate to give recognition to the organisations conducting liberation struggle in Angola;

(b) whether it is proposed to render assistance of arms and other materials required by the liberation fighters on a regular basis; and

(c) if so, the details thereof and, if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) to (c). The Government of India have full sympathy for the liberation struggles against Portuguese colonialism in Angola. We have given assistance in the form of medicines and bandages for the treatment of sick and wounded Angolan freedom fighters at the hospital run by the Government Revolutionary d' Angola en Exile (GRAE) in Kinshasa. Government has also been giving educational and training facilities to Angolan students. No military supplies have been given. The question of recognition of Governments in exile has not been arisen.

Indo-Taiwan Trade

*1436. SHRI HARDAYAL DEVGUN: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the efforts Government have made to promote the possibilities of trade between India and the Republic of China (Taiwan) in view of the increasing trade between the two countries; and

(b) whether Government have any plan to send a trade delegation on official or unofficial level to Taiwan for the promotion of trade?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND

SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) While the Government of India do not recognise the Taiwan regime, exporters in India—including the public Sector Undertakings, are free to trade with their counterparts in Taiwan. Export opportunities in Taiwan which come to the notice of the Government of India, are publicised through the Export Promotion Councils etc. Other facilities available for exports from India, are applicable to exports to Taiwan also.

(b) No, Sir.

Master Plan for Atomic Power for Northern Saurashtra and Kutch

*1437. SHRI SRIRAJ MEGHRAJJI DHRANGADHRA: Will the PRIME MINISTER be pleased to state:

(a) whether during the Sir Visveswaraya Lectures held recently in Jaipur, the Director of the Atomic Energy Commission recommended a Rs. 600 crore Master Plan for Northern Saurashtra and Kutch;

(b) whether any atomic power station is envisaged in this Plan; and

(c) the steps taken by Government to carry out a feasibility report?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) In the course of the Sir Visveswaraya lectures, the Director, Bhabha Atomic Research Centre, did not make any such specific recommendations. He talked generally of the potential of agro-industrial complexes based on nuclear power, and mentioned some of the findings of a study group which had occasion to examine the possibility of such a complex in the Northern Saurashtra region.

(b) No, Sir.

(c) In 1967, the Atomic Energy Commission set up a Working Group to carry out feasibility studies for setting up Agro-Industrial Complexes around large sized nuclear power stations. The Working Group has submitted a preliminary report, which is under scrutiny.